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**IN THE HIGH COURT OF DELHI AT NEW DELHI**

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CS(COMM) 401/2021

UNIVERSAL CITY STUDIOS LLC AND ORS.

..... Plaintiff

Through: Mr. Raghav Goyal and Ms.  
R. Ramya, Advs.

versus

MYFLIXER.TO AND ORS.

..... Defendant

Through: Mr. Azhar Qayum, Adv. for  
D-45.

**CORAM:**

**SIDHARTH MATHUR (DHJS), JOINT REGISTRAR  
(JUDICIAL)**

**ORDER**

**11.01.2024**

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The counsel for defendant no.45 states that the impugned redirects/links have already been blocked as per the directions of the Hon'ble Court. The necessary compliance affidavit be accordingly filed.

The opportunities of defendant nos. 1 to 139 to file the written statements had already been closed. (*refer: order dated 10.10.2023*)

The affidavit of service filed, vide diary no.2321446/23 shows that the defendant nos. 140 to 162 have been duly served via e-mails on 14.12.2023. These defendants may now file their written statements in due course, whereafter the replications be accordingly filed.

List the matter for completion of pleadings on **25.04.2024**.

**SIDHARTH MATHUR (DHJS)  
JOINT REGISTRAR (JUDICIAL)**

**JANUARY 11, 2024/ss**

*Click here to check corrigendum, if any*